

(c) the time by which the work is likely to be completed.

(d) whether the Government have received the project report for the Phase II of Alleppey Bypass; and

(e) if so, the reaction of the Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI M RAJASEKARA MURTHY): (a) The progress of construction of Alleppey Bypass Phase-I up to Sept. 1995 is about 50%.

(b) A sum of As. 26.20 Crore has been allotted during 1995-96 for normal developmental works, including the above work, on National Highways in Kerala.

(c) Likely to be completed by June, 1996.

(d) and (e) . The technical proposal for Alleppey Bypass Phase-II has been received and is under examination.

[Translation]

Arsenic-Free Water Project of Gujarat

1149. SHRIMATI BHAVNA CHIKHLIA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government of Gujarat have submitted a project for supplying arsenic-free water in the various districts of the State;

(b) if so, the details thereof; and

(c) the reaction of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) No, Sir.

(b) and (c) . Do not arise.

[English]

Justice Kasliwal Report

1150. SHRI SUSHIL CHANDRA VARMA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Justice Kasliwal has submitted his report in his individual capacity and not as a committee to the Government;

(b) if so, the main suggestions/recommendations contained therein; and

(c) the action taken by the Government on the main contents of Kasliwal's report/note ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV): (a) Yes Sir.

(b) The main suggestions in the report of Justice Kasliwal related to re-classification of certain area into

affected and non-affected wards, distinction in the standard of proof for disposal of claims in affected and non-affected wards, revision of quantum of compensation for certain category of claimants and amendment of para 4 of the Bhopal Gas Leak Disaster (Registration and Processing of Claims) scheme, 1985.

(c) The suggestions made by Justice Kasliwal are under examination.

Allocations Under JRY

1151. SHRI SATYAGOPAL MISRA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state the State-wise details of allocation and actual disbursement of amount under Jawahar Rozgar Yojana in the current financial year of 1995-96?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI VILAS MUTTEMWAR): A Statement showing the state-wise details of allocation and actual disbursement of funds under Jawahar Rozgar Yojana during the current financial year (1995-96) is enclosed.

STATEMENT

Central allocation and release of funds under JRY during 1995-96

Sr.No.	States/ UT's	Allocation (Rs. lakhs)	Release*
1	2	3	4
1	Andhra Pradesh	27623.75	26158.69
2	A.R.P.	258.01	216.90
3	Assam	8273.61	5523.56
4	Bihar	58748.97	35830.43
5	Goa	278.77	209.12
6	Gujarat	10776.74	9519.63
7	Haryana	2216.15	2246.15
8	Himachal Pradesh	885.81	442.90
9	J & K	2141.00	1058.28
10	Karnataka	18757.55	16514.53
11	Kerala	6139.55	6122.70
12	Madhya Pradesh	37922.56	30443.12
13	Maharashtra	31460.16	19808.84
14	Manipur	330.69	266.16
15	Meghalaya	386.94	106.74
16	Mizoram	163.01	173.01
17	Nagaland	414.77	188.71
18	Orissa	23571.56	17655.26
19	Punjab	1575.94	787.97
20	Rajasthan	15048.21	11484.05